

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
ORIGINAL APPLICATION NO.060/00977/2018
Chandigarh, this the 11th day of September, 2019

...
CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

Suresh Kumar Suman S/o Sh. Pathanu, age 57 years, working as Post Graduate Teacher (Physics) at K.V. No. 1, RCF Hossainpur, Kapurthala - 144602.

....Applicant

(Present: Mr. D.R. Sharma, Advocate)

Versus

1. The Commissioner, Kendriya Vidyalaya Sangathan, 18, Institutional Area, Shaheed Jeet Singh Marg, New Delhi – 110016.
2. The Asstt. Commissioner (Establishment), 2/3 KVS Headquarters, New Delhi – 110016.
3. Shri Varun Paul, Post Graduate Teacher (PGT), Physics at KV Pathankot No. IV, Mamoon Cantt – 145001.

.... Respondents

**(Present: Mr. R.K. Sharma, Advocate for Respondents No. 1 and 2
Mr. Sandeep Siwatch, Advocate for Resp. No. 3)**

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

1. Learned counsel for the parties are in agreement that pending O.A., the request of the applicant for posting him at Pathankot has been acceded to, and thus, this O.A. has been rendered infructuous, and may be disposed of as such.
2. Ordered accordingly.

**(SANJEEV KAUSHIK)
MEMBER (J)
Dated: 11.09.2019**

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